

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

Item No. 113
(IB)-115(PB)/2019

IN THE MATTER OF:

Anita Garg & Ors.

.... Petitioner

v.

Jaipuria Buildcon Pvt. Ltd.

.... respondent

Order under Section 7 of IBC

Order delivered on 22.04.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner(s):-

Mr. Sanjeev Jain, Adv.


For the Respondent(s):-

Ms. Pallavi Srivastava, Adv.

ORDER

Learned counsel for the petitioner states that the settlement has been almost reached and a short date be given. Accordingly, hearing is deferred to 24.04.2019.


(M. M. KUMAR)
PRESIDENT


(S. K. MOHAPATRA)
MEMBER (TECHNICAL)